

**CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, JODHPUR**

Original Application No. 290/00015/2020

Date of Decision : 17.03.2021

CORAM

HON'BLE MRS. JASMINE AHMED, MEMBER (J)
HON'BLE MS. ARCHANA NIGAM, MEMBER (A)

Keshar Singh Rajpurohit, S/o Late Shri Ajit Singh, Aged about 67 years, b/c Rajput, R/o Vill+Post – Harji, District Jalore. (Office Address :- worked as GDS MD under Respondent No. 5).

.....Applicant

By Advocate: Ms Shivani Singh proxy counsel for Mr S.P. Singh.

Versus

1. Union of India through Secretary, Government of India, Ministry of Communication, Department of Post, Dak Bhawan, New Delhi – 110001.
2. The Chief Post Master General, Rajasthan Circle, Jaipur-302007.
3. Post Master General, Western Region, Jodhpur.
4. The Director Accounts, (Postal) D-1, Jhalana Dungri, Jaipur-302004.
5. Superintendent of Post Offices, Sirohi Division, Sirohi-307001.

.....Respondents

By Advocate: Mr K.S. Yadav.

ORDER (Oral)**Per Hon'ble Mrs. Jasmine Ahmed, Member (J)**

Heard.

At the outset, learned counsel for the respondents represented states that the grievance of the applicant has already been redressed, to which Ms Shivani Singh representing Mr S.P. Singh, learned counsel for the applicant agrees.

Recording above submission, OA is dismissed as having been rendered infructuous.

(ARCHANA NIGAM)
MEMBER (A)

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(JASMINE AHMED)
MEMBER (J)